

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No. 317/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>rd</sup> October 2017, 10.30 A.M

|                     |  |                        |                     |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Sunil Beriwal<br>-Vs-<br>Satyalaxmi Tradelink Pvt Ltd.               |                        |                     |
| Under Section       | 9<br>IBC   |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. SHADAB SHABIR ABBASI operational Creditors  
ADV

ORDER

Ld. Counsel for the petitioner made a request for adjournment on the ground that there are chances of settlement between the parties. Prayer is allowed.

List on 10/11/2017 for admission.

SD

(Jinan K.R.)  
Member (J)

SD

(Vijai Pratap Singh)  
Member (J)